

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 297 OF 2018 &
IA NOS. 1245, 1246, 1250, 1327, 1507, 1558 AND 1890 OF 2018 &
IA NOS. 89 & 1317 of 2019**

Dated: 02nd August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**M/s Jay Madhok Energy Private Limited ...Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Vineet Malhotra
Mr. Sangram Saran
Mr. Vishal Gohri
Mr. Shubhendu Kaushik

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Ms. Vidhi Thakural (Rep.) for R-1

Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Meghna Sengupta
Mr. Abhishek Prakash for R-2

ORDER

All the pleadings must be completed within two weeks time.
Otherwise, it shall be taken as 'nil'.

List the matter for final arguments on **30.08.2019.**

**(B.N. Talukdar)
Technical Member (P&NG)**

Bn/kt

**(Justice Manjula Chellur)
Chairperson**